

1.	2	3	4	5
22.	Uttar Pradesh	40,181	40,075	106
23.	West Bengal	79,135	79,108	27
24.	Chandigarh	152	141	11
25.	Delhi	5,321	5,272	49
26.	Pondicherry	1,918	1,901	17
27.	A. & N. Islands	98	91	7
28.	Arunachal Pradesh	41	41	Nil
TOTAL		5,34,503	5,25,230	9,273

[English]

**Agro-based Industries**

\*519. SHRI MAHESH KUMAR KANODIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance given to each State/Union Territory for setting up of agro-based industries during the last three years;

(b) the number of agro-based industries sanctioned and established, State-wise during the above period;

(c) whether any State Government has sought additional financial assistance from the Union Government in this regard; and

(d) if so, the details thereof and the action taken by the Union Government thereon?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) There is no scheme of financial assistance to States/Union Territories by the Central Government except on a limited scale, mainly for the Boards and Corporations set up by the Government for promotion of these industries. Some assistance of this kind has been given by the National Cooperative Development Corporation

(NCDC), Khadi & Village Industries Commission (KVIC) and the Ministry of Food Processing Industries, during the last three years, as per details given in the attached Statements I, II and III.

(b) Majority of agro based industries are set up in the small scale and tiny sectors. They do not require any sanction or licence for this purpose. Their registration is done at the level of State Governments. As per information available with Development Commissioner, Small Scale Industries, number of such units, set up during three years upto 1988-89 is given in the attached Statement-IV.

(c) and (d) NCDC has received request from 11 States for additional financial assistance of about Rs. 36.75 crores for 20 agro-processing projects which includes 8 Sugar factories, 7 oilseed mills and 5 other processing projects. An additional assistance of Rs. 20.77 crores has already been sanctioned against these proposals. Ministry of Food Processing Industries and Department of Small Scale & Rural & Agro Industries Departments, who also deal with such assistance did not receive any proposals for additional assistance.

**STATEMENT—I**

Financial Assistance given to each State/UT's by NCDC during the last three years

(Rs. in lakhs)

Sl No	State/UT	Years		
		1988-89	1989-90	1990-91
1.	Andhra Pradesh	548.372	322.375	2361.977
2.	Assam	640.825	175.787	701.400
3.	Bihar	—	5.776	—
4.	Gujarat	13.285	42.000	—
5.	Haryana	45.450	708.25	—
6.	Himachal Pradesh	—	2.00	0.365
7.	J & K	78.260	63.264	106.836
8.	Karnataka	1097.900	280.365	1379.105
9.	Kerala	925.650	748.863	1439.068
10.	Madhya Pradesh	1983.948	899.781	1481.142

(Rs. in lakhs)

Sl. No.	State/U.T.	Years		
		1988-89	1989-90	1990-91
11.	Maharashtra	604.725	2034.51	3483.193
12.	Manipur	—	—	4.438
13.	Meghalaya	—	—	—
14.	Nagaland	—	—	—
15.	Orissa	173.095	94.055	97.30
16.	Punjab	2106.438	1284.864	599.476
17.	Rajasthan	925.874	2098.057	814.930
18.	Tamil Nadu	283.765	645.510	699.240
19.	Tripura	—	—	2.654
20.	Uttar Pradesh	555.912	1615.505	2199.70
21.	West Bengal	148.051	6.984	—
22.	Other UT's	—	100.2	2.131
TOTAL		10131.730	11128.146	15803.380

**STATEMENT—II**

*Industry-wise Disbursement made by KVIC to State/Union Territories etc. during 1989-90 for Agro-based & Food Industries*

(Rs. in lakhs)

Industry	Grant	Loan
1. Beekeeping	57.33	55.33
2. Chani Oil	40.34	359.87
3. Cane Gur & Khandsari	11.18	174.30
4. Palmgur	72.58	234.44
5. Processing of Cereals and Pulses Industry	39.19	465.75
6. Forest Plants and Fruits	1.14	52.65
7. Fruit Processing	6.00	176.76
8. Fibre	64.63	382.50
TOTAL	292.39	1901.60

**STATEMENT—III**

*Sanctions released during the year 1990-91 under the Fruit and Vegetable Processing Sector*

- Grant-in-aid to Modern Food Industries (India-Ltd.) for research and development in fruit and vegetable processing under the Research & Development Scheme. Rs. 2.5 lakhs
- Grant-in-aid to Govt. of Uttar Pradesh for setting up of training centres and upgradation of community training centres. Rs. 13.20 lakhs
- Grant-in-aid to Government of Uttar Pradesh for Training and Visit Programme. Rs. 2.00 lakhs
- Grant-in-aid to Central Food Technology and Research Institute, Mysore for research and development in fruit & Vegetable processing under the research & development scheme. Rs. 2.5 lakhs
- Grant-in-aid to Food Research & Analysis Centre for the purchase of equipment for upgradation of the food testing laboratory at New Delhi. Rs. 5.00 lakhs
- Grant-in-aid to Food Craft Institute for the cost incurred towards research & development work for mushroom recipes. Rs. 4000
- Grant-in-aid to All India Food Preservers Association for giving publicity to mushroom products and recipes by producing and printing 10,000 recipe booklets on art paper and 50,000 on ordinary paper. Rs. 1,80,000
- Sanction to National Productivity Council to incur an expenditure towards study on performance improvement for fruit & Vegetable processing industry in the home scale sector. Rs. 2,82,000
- Sanction to Association of Food Scientists and Technologist (India) to organise national conference on Processed Food on Rural Economy and Nutrition. Rs. 25,000
- Grant-in-aid to Orissa Agro Industries Corporation Ltd., for Mushroom processing and infrastructure development. Rs. 2,41,000
- Grant-in-aid to Government of West Bengal for marketing assistance for marketing of fruit & Vegetable produce of small and cottage units to Teesta Fruit & Vegetable Processing Ltd. Rs. 3.68 lakhs

12.	Grant-in-aid to Orissa Agro Industries Corporation for Dehydration, Pickling and Canning of Mushroom grown in the nearby areas.	Rs. 21,14,940
13.	Grant-in-aid to Government of Himachal Pradesh for assistance in mushroom processing sector the Lahoul Potato Growers Cooperative Marketing-cum-Processing Society Ltd.	Rs. 19.00 lakhs
14.	Grant-in-aid to Government of Karnataka, for Marketing assistance to the Shimoga District Industry Supply & Marketing Society and the Chickmagalur District Industry Supply and Marketing Society.	Rs. 2.20 lakhs
15.	Sanction to Orissa Agro Industries Corporation Ltd., for establishing a grown centre-cum-nursery for Mango and Orange Planting material for meeting the raw material requirements of fruit processing unit at Jeerang and Ganjam district.	Rs. 18.50 lakhs
16.	Sanction to Madhya Pradesh State Agro Industries Corporation Ltd., as Equity Capital for setting up/strengthening of fruit and Vegetable processing plant at Babai, district Hoshangabad.	Rs. 45.00 lakhs
17.	Sanction to Kerala Agro Industries Corporation Ltd., as Equity Capital for setting up and strengthening of fruit and Vegetable processing unit near Kochi.	Rs. 6.375 lakhs
18.	Sanction to Haryana Agro Industries Corporation Ltd., as Equity Capital for modernisation of fruit and Vegetable processing Plant at Murthal (Haryana).	Rs. 65.38 lakhs
19.	Sanction to Orissa Agro Industries Corporation Ltd., to incur an expenditure towards advertising and publicity of Mushroom Production.	Rs. 47,000
TOTAL		Rs. 214.38 lakhs

**STATEMENT—IV**

Number of new agro-based units established in SSI Sector

Sl. No.	Name of State/UT	1986-87	1987-88	1988-89
1.	Andhra Pradesh	4898	4638	6952
2.	Assam	324	254	361
3.	Bihar	1336	1316	1275
4.	Gujarat	975	1175	1108
5.	Haryana	1280	864	802
6.	Himachal Pradesh	972	512	544
7.	Jammu & Kashmir	156	163	127
8.	Karnataka	2835	2014	1954
9.	Kerala	2267	3173	3471
10.	Madhya Pradesh	2359	2016	1747
11.	Maharashtra	3306	2620	2350
12.	Manipur	71	34	65
13.	Meghalaya	35	68	170
14.	Nagaland	339	345	429
15.	Orissa	17609	26115	21567
16.	Punjab	878	1052	1053
17.	Rajasthan	644	523	407
18.	Sikkim	29	8	19
19.	Tamil Nadu	1299	2554	2594
20.	Tripura	165	133	118
21.	Uttar Pradesh	7185	7287	8176
22.	West Bengal	7772	8153	8508
23.	Andaman & Nicobar	15	12	7
24.	Arunachal Pradesh	44	26	27
25.	Chandigarh	2	1	3
26.	Dadra & Nagar Haveli	2	4	2
27.	Goa	5	5	87
28.	Mizoram	40	11	8
29.	Pondicherry	40	41	46
TOTAL		56882	65147	63977

**Telecom gateway facility to Calcutta**

\*520. SHRI SUDHIR GIRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the places in the country where the latest international telecommunication services have been provided; and

(b) the reasons for not providing telecom gateway facility to Calcutta?